

Sr. No.....153.....
Date..14.10.2025
K. J. RANA-NOTARY

BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

APPEAL NO. 160 OF 2024 (WZ)

IN THE MATTER OF:

BAMBHANIYA HARIBHAI BHAGVANBHAI & ORS. ... APPLICANT

VERSUS

UNION OF INDIA & ORS. ... RESPONDENT

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2 - GUJARAT  
POLLUTION CONTROL BOARD

I, Alkeshkumar Jagdishbhai Rathod, adult, having my office at Swastic Complex, Gogha Road, Bhavnagar do hereby solemnly affirm and state an oath as under:

1. I am presently serving as Regional Officer, Bhavnagar with Gujarat Pollution Control Board. I have perused the record pertaining to the case available in my office and am conversant with the facts of the case. I am authorized to swear the present affidavit on behalf of the Gujarat Pollution Control Board and am otherwise competent to make the present affidavit.
2. I am filing the present affidavit in compliance with order dated 05.02.2025 passed by this Hon'ble Tribunal directing the Board to file an affidavit in reply in the matter.
3. The appeal has been filed seeking the following principal relief:

"a. Quash the Environment Clearance dated 16<sup>th</sup> September, 2024 granted by the Government of India, Ministry of Environment, Forest and Climate Change (File No. J-11015/153/2016-IA-

*Alkeshkumar Jagdishbhai Rathod*



*II(NCM), in favour of M/s Nirma Ltd. during the pendency of the Appeal."*



The primary grievance of the appellants, as can be seen from the prayer clause is regarding the grant of Environmental Clearance by the Ministry of Environment, Forest and Climate Change to respondent no. 5. The legality of the Environmental Clearance will be justified and to that extent the appeal will be suitably defended by the Ministry of Environment, Forest and Climate Change.

4. I say that as per the Environment Impact Assessment Notification, 2006 (hereinafter referred to as the 'Notification') all projects or activities included in Category 'A' in the Schedule to the Notification require prior Environmental Clearance from the Central Government in the Ministry of Environment, Forest and Climate Change on recommendations of an Expert Appraisal Committee to be constituted by the Central Government for this purpose. I say that the mining activity for which the impugned Environmental Clearance has been granted by respondent no. 1 is a Category A project and has accordingly been appraised by respondent no. 1.

5. I say that as per the Notification, there are four stages for grant of Environmental Clearance which are as follows:

- (i) Stage 1: Screening (Only for Category B projects and activities)
- (ii) Stage 2: Scoping
- (iii) Stage 3: Public Consultation
- (iv) Stage 4: Appraisal

The role of the State Pollution Control Board in grant of Environmental Clearance for Category A projects is limited to providing assistance in conducting public consultation i.e. Stage 3 of the process for grant of Environmental Clearance.

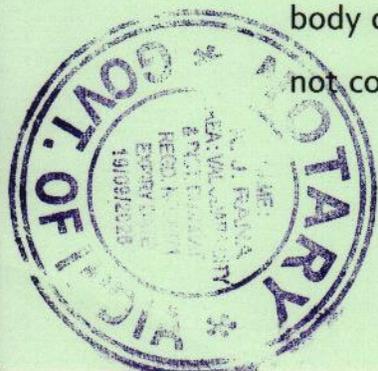
*dear*



6. I say that the process of public consultation requires engaging with the local affected persons and any other person who has a plausible stake in the environmental impacts of the project or activity to understand all the material concerns regarding the project or activity. The public consultation process is conducted by carrying out a public hearing at the site or in its close proximity (district wise) for ascertaining concerns of the local affected persons and by obtaining written responses from other concerned stakeholders. For inviting suggestions of the stakeholders, the State Pollution Control Board is required to upload the draft Environment Impact Assessment Report prepared by the project proponent on its website. The Draft Environment Impact Assessment report is based on the Terms of Reference given by the Expert Appraisal Committee which define the scope, objective and parameters of the assessment. Simultaneously, the State Pollution Control Board is required to finalize the date, time and exact venue for conducting of public hearing within a period of 7 days from receipt of the draft Environment Impact Assessment Report and advertise the same in one national newspaper and in another newspaper in vernacular language. The Board is required to provide a minimum 30 days' notice to stakeholders for submitting their responses. The Board is required to complete the process of public hearing within a period of 45 days from the date of receipt of the request letter from the project proponent for conducting public hearing.

7. In the present case, the public consultation has been conducted by the State Pollution Control Board strictly in accordance with the prescribed procedure. Initially, the project proponent made a request to the Board in the year 2021 for conducting a public hearing and submitted the draft Environment Impact Assessment Report based on the approved Terms of Reference with respect to the three mining projects. The public hearing could not be conducted on account widespread impact of COVID-19 pandemic and keeping in mind the fatal health concerns at the time. As a body of the State Government and a responsible authority, the Board did not conduct the public hearing keeping in mind the increasing number of

*Dear*





COVID-19 cases as well restrictions imposed by the Government on Gujarat on public gatherings. Therefore, considering these circumstances, the public hearing could not be conducted. Since the validity of the old Terms of Reference expired during the subsistence of pandemic, the project proponent applied and was issued new Terms of Reference by the Expert Appraisal Committee on 28.11.2022, 23.12.2022 and 06.02.2023 in respect of the three mining projects. The project proponent thereafter requested the Board to initiate the public consultation process and submitted the draft Environment Impact Assessment Report on 28.02.2023. A copy of letter dated 28.02.2023 written by the project proponent to the Board is annexed herewith and marked as **Annexure R-1**.

8. The first legal requirement is that the Board must publish an advertisement fixing a date for public hearing at least 30 days prior to scheduled date of hearing. The Board uploaded the draft Environment Impact Assessment Report on its website on 24.03.2023. The Board issued three separate advertisements for conducting public hearings in connection with all three projects which were carried in two newspapers namely Indian Express (English) and Sandesh (Gujarati) on 26.03.2023. The date of public hearings was fixed on 28.04.2023. The other requirement is to make available the draft Environment Impact Assessment Report for viewing by general public so as to enable them to submit their objections, if any, with regards to the project. The Board submitted the draft Environment Impact Assessment Report to the office of the District Collector, Bhavnagar, District Development Officer, Bhavnagar, District Industries Centre, Bhavnagar as well as the Gram Panchayat and the Integrated Regional Officer, Ministry of Environment, Forest and Climate Change, Gandhinagar on 27.03.2023. All documents were made available by the Board for perusal of the general public 30 days' prior to the scheduled date of public hearings. A copy of covering letters showing submission of draft Environment Impact Assessment Report to various state authorities is annexed herewith and marked as **Annexure R-2**.

*Deer*



9. The public hearings were conducted by the Board under the chairmanship of District Collector, Bhavnagar on the scheduled date and time. A total number of 60 persons submitted their objections during the hearings. No complaint was made at the relevant point of time by the appellants regarding non-availability of the draft Environment Impact Assessment Report. The objections that were submitted were duly recorded and noted by the Board. The minutes of the meeting were prepared by the Board and submitted to the Ministry of Environment, Forest and Climate Change for further action. The minutes of the meeting were also uploaded by the Board on its website. The entire public hearing process has been videographed and all the questions raised in the hearing were effectively answered.
10. The appellants have now complained that all hearings were scheduled on same date and therefore the public hearing process would stand vitiated. I say that the public hearings were scheduled on the same date keeping in mind the convenience of the general public and also considering that all the villages are in the vicinity of each other. No prejudice is alleged or shown to have been caused to the appellants or for that matter to any other person in raising or submitting their objections during the public hearings.
11. I submit that the limited function discharged by the Board of conducting a public hearing has been performed fairly and properly and in accordance with law.
12. The Board assures to abide by all or any directions that may be issued by this Hon'ble Tribunal.



*[Handwritten Signature]*



DEPONENT

VERIFICATION

Verified at Vadodara on this fourteenth day of April, 2025 that the contents of the above affidavit are true and correct, nothing stated therein is false and nothing material has been concealed therefrom.

BY  
NOTARY

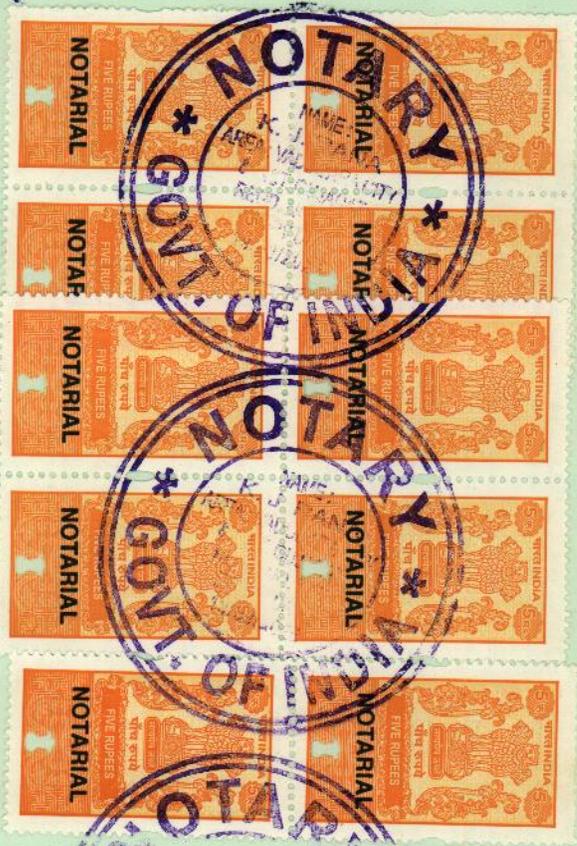
Date:- 14/04/2025

Place :- Vadodara

*[Signature]*



DEPONENT



*K. J. Ranva*  
*14/04/2025*  
SOLEMNLY AFFIRMED/DECLARED  
SIGNED BEFORE ME ON OATH





# NIRMA LIMITED

REGD. OFFICE : NIRMA HOUSE, ASHRAM ROAD, AHMEDABAD - 380 009. PHONE : 079 - 27546565, 27549000 FAX : 079 - 27546603, 27546605  
CIN : U24240GJ1980PLC003670 • Email : info@nirma.co.in • www.nirma.co.in

Ref: NL/BH/ENV-151/2002/2023

Date: 04/02/2023

To,  
**The Public Hearing Cell,**  
Gujarat Pollution Control Board,  
Sector 10-A, Gandhinagar  
**Gandhinagar- 382 010.**

**Subject:** Public Hearing of Proposed Limestone Mines of M/s. Nirma Ltd. located at Villages Padhiarka & Doliya, Taluka Mahuva, Dist. Bhavnagar, Gujarat.

**Ref No:** TOR by EAC, MoEF&CC vide F. No. J-11015/154/2016-IA-II(M) dated 28<sup>th</sup> November, 2022.

Dear Sir,

We, Nirma Limited are proposing a limestone mines (MLA: 332.24 ha, ROM: 1.5 MTPA) at Village - Padhiarka & Doliya, Taluka - Mahuva, District - Bhavnagar, Gujarat.

Proposed project falls under 1(a)-Limestone mines as per 'Project or Activities' listed within the Category to the EIA Notification dated 14<sup>th</sup> September, 2006 as amended till date. This project is classified as Category "A" project and requires public hearing.

We have received Terms of Reference (TOR Letter) from EAC (Non Coal Mining), MoEF&CC, vide F. No. J-11015/154/2016-IA-II(M) dated 28<sup>th</sup> November, 2022.

We are enclosing soft & hard copies of Draft EIA & EMP report with relevant annexures & appendix, Executive Summaries of EIA in English and Gujarati for conducting public hearing/consultation as per EIA notification in **Bhavnagar district.**

We, now, request for your urgent consideration of the project and we will provide any additional information if required in respect of conduct of public consultation for Environmental Clearance.

**Thanking You,**  
**Yours Faithfully,**

For **Nirma Limited,**

*Ashish Desai*

**Authorized Signatory**  
Enclosures: As Above.

*h*  
28/02/23  
Gujarat Pollution Control Board  
Head Office  
Sector No.-10-A,  
Gandhinagar-382010

**NIRMA**

**Better Products. Better Value. Better Living.**



# NIRMA LIMITED

REGD. OFFICE : NIRMA HOUSE, ASHRAM ROAD, AHMEDABAD - 380 009. PHONE : 079 - 27546565, 27549000 FAX : 079 - 27546603, 27546605  
CIN : U24240GJ1980PLC003670 • Email : info@nirma.co.in • www.nirma.co.in

Ref: NL/BH/ENV-152/2003/2023

Date: 04/02/2023

To,  
**The Public Hearing Cell,**  
Gujarat Pollution Control Board,  
Sector 10-A, Gandhinagar  
**Gandhinagar- 382 010.**

**Subject:** Public Hearing of Proposed Limestone Mines of M/s. Nirma Ltd. located at Villages Vangar & Madhiya, Taluka Mahuva, Dist. Bhavnagar, Gujarat.

**Ref No:** TOR by EAC, MoEF&CC vide F. No. J-11015/152/2016-IA-II(M) dated 23<sup>rd</sup> December, 2022.

Dear Sir,

We, Nirma Limited are proposing a limestone mines (MLA: 612.1336 ha, ROM: 1.6 MTPA) at Village – Vangar & Madhiya, Taluka - Mahuva, District - Bhavnagar, Gujarat.

Proposed project falls under 1(a)-Limestone mines as per 'Project or Activities' listed within the Category to the EIA Notification dated 14<sup>th</sup> September, 2006 as amended till date. This project is classified as Category "A" project and requires public hearing.

We have received Terms of Reference (TOR Letter) from EAC (Non Coal Mining), MoEF&CC, vide F. No. J-11015/152/2016-IA-II(M) dated 23<sup>rd</sup> December, 2022.

We are enclosing soft & hard copies of Draft EIA & EMP report with relevant annexures & appendix, Executive Summaries of EIA in English and Gujarati for conducting public hearing/consultation as per EIA notification in **Bhavnagar district.**

We, now, request for your urgent consideration of the project and we will provide any additional information if required in respect of conduct of public consultation for Environmental Clearance.

**Thanking You,**  
**Yours Faithfully,**

For **Nirma Limited,**

*Adish Desai*

**Authorized Signatory**

Enclosures: As Above.

*pk*  
28/02/23  
Gujarat Pollution Control Board  
Head Office  
Sector No.-10-A,  
Gandhinagar-382010

**NIRMA**

***Better Products. Better Value. Better Living.***



# NIRMA LIMITED

REGD. OFFICE : NIRMA HOUSE, ASHRAM ROAD, AHMEDABAD - 380 009. PHONE : 079 - 27546565, 27549000 FAX : 079 - 27546603, 27546605  
CIN : U24240GJ1980PLC003670 • Email : info@nirma.co.in • www.nirma.co.in

Ref: NL/BH/ENV-153/2022/2023

Date: 15/02/2023

To,  
**The Public Hearing Cell,**  
Gujarat Pollution Control Board,  
Sector 10-A, Gandhinagar  
**Gandhinagar- 382 010.**

**Subject:** Public Hearing of Proposed Limestone Mines of M/s. Nirma Ltd. located at Villages Gujarada, Dudheri & Dudhala, Taluka Mahuva, Dist. Bhavnagar, Gujarat.

**Ref:** TOR by EAC, MoEF&CC vide F. No. J-11015/153/2016-IA-II(M) dated 6<sup>th</sup> February, 2023.

Dear Sir,

We, Nirma Limited are proposing a limestone mines (MLA: 681.62 ha, ROM: 2.7 MTPA) at Village – Gujarada.Dudheri & Dudhala, Taluka - Mahuva, District - Bhavnagar, Gujarat.

Proposed project falls under 1(a)-Limestone mines as per 'Project or Activities' listed within the Category to the EIA Notification dated 14<sup>th</sup> September, 2006 as amended till date. This project is classified as Category "A" project and requires public hearing.

We have received Terms of Reference (TOR Letter) from EAC (Non Coal Mining), MoEF&CC, vide F. No. J-11015/153/2016-IA-II(M) dated 6<sup>th</sup> February, 2023.

We are enclosing soft & hard copies of draft EIA & EMP report with relevant annexures & appendix, Executive Summaries of EIA in English and Gujarati for conducting public hearing/consultation as per EIA notification in **Bhavnagar district**.

We, now, request for your urgent consideration of the project and we will provide any additional information if required in respect of conduct of public consultation for Environmental Clearance.

**Thanking You,**  
**Yours Faithfully,**

For **Nirma Limited,**

*Ashish Dami*

**Authorized Signatory**

Enclosures: As Above.

*nk*  
*28/02/23*  
Gujarat Pollution Control Board  
Head Office  
Sector No.-10-A,  
Gandhinagar-382010

**NIRMA**

***Better Products. Better Value. Better Living.***

REGIONAL OFFICE  
GUJARAT POLLUTION CONTROL BOARD  
PLOT NO: 1616/1617, SWASTIK COMPLEX, NR- VIR MOKHADAJI  
CIRCLE,  
GHOGHA ROAD, BHAVNAGAR-364 002  
PHONE: 2566108



Ref. GPCB/RO/ BHV-PH-2027(C)/2023/ 4765

Date: 27 MAR 2023

To,

1. District Collector Office,  
District Magistrate & Collector,  
Bhavnagar
  2. District Development Officer,  
District Development Office,  
Bhavnagar
  3. General Manager,  
District Industry Centre,  
Bhavnagar
  4. Regional Officer, Integrated Regional Office,  
Ministry of Environment, Forests and Climate  
Change, Room No. 407, Aranya Bhawan, Near  
CH-3 Circle, Sector – 10A, Gandhinagar,  
Gujarat – 382010
- The Taluka Development Officer,  
Taluka Development Office,  
Mahuva, Dist: Bhavnagar

Sub: - To display documents for Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited (Mine Lease Area 681.62 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PH/2022-23/Bhavnagar-43/737435, dated:24/03/2023.

Respected Sir,

M/s Nirma Limited (Mine Lease Area 681.62 Ha) has proposed for Gujarda, Dudheri & Dudhala Limestone mining –Rate of Mining 2.7 MTPA, at of Village: Gujarda, Dudheri & Dudhala, Taluka: Mahuva, Dist. Bhavnagar.

Aforesaid project is covered under project activity 1(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC). Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023.

In connection with the subject mentioned above and references, the public hearing of M/s Nirma Limited for aforesaid project has been scheduled as following:

**Venue of public hearing:**

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

**Date and Time public hearing:**

28.04.2023 at 16:00 hours

Please find enclosed herewith the following documents for the aforementioned Public Hearing.

1. Draft Environmental Impact Assessment Report.
2. Executive Summary of the draft EIA (Gujarati & English)
3. The copies of the published Public Notices (In Gujarati and English language), dated: 26/03/2023.

You are requested to arrange widely publicize it & to display the above documents on the notice board for the reference of the bonafide and interested people.

Yours Faithfully,

For & on behalf of  
Gujarat Pollution Control Board



(A.J. Rathod)  
Regional Officer

Enclosed: As Above.

CC To:

1. The Member Secretary, Gujarat Pollution Control Board, Gandhinagar.... For Information.

O/c

1007

REGIONAL OFFICE  
GUJARAT POLLUTION CONTROL BOARD  
PLOT NO: 1616/1617, SWASTIK COMPLEX, NR- VIR MOKHADAJI  
CIRCLE,  
GHOGHA ROAD, BHAVNAGAR-364 002  
PHONE: 2566108



Ref. GPCB/RO/ BHV-PH-2027(C)/2023/ 4765

Date: 27 MAR 2023

To,

1. District Collector Office,  
District Magistrate & Collector,  
Bhavnagar
2. District Development Officer,  
District Development Office,  
Bhavnagar
3. General Manager,  
District Industry Centre,  
Bhavnagar
4. Regional Officer, Integrated Regional Office,  
Ministry of Environment, Forests and Climate  
Change, Room No. 407, Aranya Bhawan, Near  
CH-3 Circle, Sector - 10A, Gandhinagar,  
Gujarat - 382010
5. The Taluka Development Officer,  
Taluka Development Office,  
Mahuva, Dist: Bhavnagar

Sub: - To display documents for Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited (Mine Lease Area 681.62 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PH/2022-23/Bhavnagar-43/737435, dated: 24/03/2023.

Respected Sir,

M/s Nirma Limited (Mine Lease Area 681.62 Ha) has proposed for Gujarda, Dudheri & Dudhala Limestone mining - Rate of Mining 2.7 MTPA, at of Village: Gujarda, Dudheri & Dudhala, Taluka: Mahuva, Dist. Bhavnagar.

Aforesaid project is covered under project activity I(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC), Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023.

In connection with the subject mentioned above and references, the public hearing of M/s Nirma Limited for aforesaid project has been scheduled as following:

Venue of public hearing:

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

Date and Time public hearing:

28.04.2023 at 16:00 hours

મુજ મહુવા તા. 28/03/23

મહુવા નગરપાલીકા

RECEIVE

નોંધણી શાખા  
તા. પં. મહુવા

D.C.

Please find enclosed herewith the following documents for the aforementioned Public Hearing.

1. Draft Environmental Impact Assessment Report.
2. Executive Summary of the draft EIA (Gujarati & English)
3. The copies of the published Public Notices (In Gujarati and English language), dated: 26/03/2023.

You are requested to arrange widely publicize it & to display the above documents on the notice board for the reference of the bonafide and interested people.

Yours Faithfully,

For & on behalf of  
Gujarat Pollution Control Board

*A.J. Rathod*  
29/10/23

(A.J. Rathod)  
Regional Officer

Enclosed: As Above.

CC To:

1. The Member Secretary, Gujarat Pollution Control Board, Gandhinagar.... For Information.

O/C

RECEIVED

ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ  
ગાંધીનગર

1009

REGIONAL OFFICE  
GUJARAT POLLUTION CONTROL BOARD  
PLOT NO: 1616/1617, SWASTIK COMPLEX, NR- VIR MOKHADAJI  
CIRCLE,  
GHOGHA ROAD, BHAVNAGAR-364 002  
PHONE: 2566108



Ref. GPCB/RO/ BHV-PH-2027(C)/2023/ 4769

Date: 27 MAR 2023

To,

1. Prant Officer,  
Prant office,  
Mahuva, Dist: Bhavnagar

2. Mamlatdar,  
Mamlatdar office,  
Mahuva, Dist: Bhavnagar

3. Chief officer,  
Mahuva Nagarpalika,  
Mahuva, Dist: Bhavnagar

Sub: - Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited(Mine Lease Area 681.62 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PH/2022-23/Bhavnagar-43/737435, dated:24/03/2023.

Respected Sir,

M/s Nirma Limited(Mine Lease Area 681.62 Ha) has proposed for Gujarda, Dudheri & Dudhala Limestone mining -Rate Of Mining 2.7 MTPA, at of Village: Gujarda, Dudheri & Dudhala. Taluka: Mahuva, Dist. Bhavnagar.

Aforesaid project is covered under project activity 1(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC). Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023.

In connection with the subject mentioned above and references, the public hearing of M's Nirma Limited for aforesaid project has been scheduled as following:

**Venue of public hearing:**

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

**Date and Time public hearing:**

28.04.2023 at 16:00 hours

Please find enclosed herewith the following documents for the aforementioned Public Hearing.

1. Executive Summary of the draft EIA (Gujarati & English)
2. The copies of the published Public Notices (In Gujarati and English language), dated: 26/03/2023.

સંચાલક ઓફિસ  
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ  
મહુવા - ૩૬૪૦૦૨  
27/3/23

D. C. Sumang

27-3-2023

સ્વામી કારકુ  
મમલતદાર કચેરી, મહુવા.  
Pr. 01/1/2023

પત્ર મહુવા તા. 29/3/23  
કલક  
મહુવા નગરપાલીકા

## ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ

સ્વસ્તિક કોમ્પ્લેક્સ, પહેલો માળ, પ્લોટ નં. ૧૬૧૬/૧૬૧૭  
વીર મોખડાજી સર્કલ પાસે, ઘોઘા રોડ,  
ભાવનગર - ૩૬૪૦૦૨ \* ફોન: ૨૫૬૬૧૦૮



નં: ગુ.પ્ર.નિ.બોર્ડ/પ્રા.ક.ભાવનગર/બી.એચ.વી-પી.એચ-૨૦૨૭(૮)/૫૭૬૬

તા: 27 MAR 2023

પ્રતિ,

તલાટી/ મંત્રી/ સરપંચશ્રી,

ગામ.....

વિષય: જાહેર લોકસુનાવણીની જરૂરી કાર્યકારી સારાંશની નકલ નોટીસ બોર્ડ પર મુકવા બાબત.

માન. મહાશય,

સવિનય સાથે જણાવવાનું કે તા:૨૮/૦૪/૨૦૨૩ ના રોજ ૧૬:૦૦ કલાકે પ્રોજેક્ટ સ્થળ : નિરમા સિમેન્ટ પ્લાન્ટ એરીઆ, નેશનલ હાઇ વે-૮ ઇ પાસે, સર્વે નં. ૮૦, ગામ: પઢીયારકા, તા: મહુવા, જિ: ભાવનગર ખાતે મે. નિરમા લિ. (માઇન લીઝ એરીઆ- ૬૮૧.૬૨ હેક્ટર) દ્વારા લાઇમસ્ટોન માઇનિંગ (સુચિત રેટ ઓફ માઇનિંગ-૨.૭ એમ.ટી.પી.એ.) ગામ: ગુજરાડા, દુધેરી અને દુધાલા, તા. મહુવા માટેની પરીયોજના (પ્રોજેક્ટ) કેટેગરી "એ" અન્વયેની પર્યાવરણીય લોકસુનાવણીનું આયોજન કરવામાં આવેલ છે. આ પ્રોજેક્ટ બાબતે લાગતી ઇ.આઇ.એ. રીપોર્ટનો કાર્યકારી સારાંશની નકલ આપની ગ્રામ પંચાયતના નોટીસ બોર્ડ પર મુકવાનાં હેતુસર અને સદર બાબતનો દરેક ગ્રામજનોના ધ્યાને આવે તે રીતે બહોળો પ્રચાર થાય તે માટે આ પત્ર સાથે અમે મોકલીએ છીએ. જેને ગ્રામ પંચાયતના નોટીસ બોર્ડ પર જાહેર જનતાના અભ્યાસ માટે તથા આ પર્યાવરણીય લોકસુનાવણીના આયોજનનો બહોળો પ્રચાર થાય તે રીતે મુકવા આપશ્રીને વિનંતી છે.

આભાર સહ,

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

(એ.જે.રાહોડ)

પ્રાદેશિક અધિકારી,

ગુ.પ્ર.નિ.બોર્ડ, ભાવનગર

Ok

બિડાણ: (૧) ઇ.આઇ.એ. રીપોર્ટનો કાર્યકારી સારાંશની નકલ.

(૨) 'સંદેશ' દૈનિક વર્તમાનપત્રમાં આપેલ જાહેર નોટીસની નકલ.

	ગામ / હોદ્દા	મો/નં	સહી	
10.	દાંતરડી, તા. રાજુલા, જી.અમરેલી			
11.	સમઢિયાળા નં.૧- તા. રાજુલા, જી.અમરેલી			
12.	પતવા, તા. રાજુલા, જી.અમરેલી			
13.	ખેરા, તા. રાજુલા, જી.અમરેલી			
14.	ભાણાવાવ, તા. મહુવા, જી. ભાવનગર	નડેભાઈનાનગર ૮૫૧૨૧ ૨૧૨૫૨	૫૨૭૬૦૧૧૨૧	સોમેચેવવાસ ૨૭૩૧૨૩
15.	રૂપાવટી, તા. મહુવા, જી. ભાવનગર	આપા બસનાભાઈ વહીવટી ૮૫૧૨૨૧૨	૯૬૦૬૩૩૭૯૬	૧૫ ૨૪૩૧૨૩
16.	લાખુપરા, તા. મહુવા, જી. ભાવનગર	દેવબાબુભાઈ ભાઈ ભલારીકામગંત્રી	૮૫૨૫૨૬ ૮૭૬૨	૨૪૩૧૨૩ ભલારીકામ ગંત્રી
17.	ભાદરા, તા. મહુવા, જી. ભાવનગર	આપચંદભાઈ બા. સાલેંકી ભલારીકામગંત્રી	૮૫૫૬૬૨ ૮૭૬૬	૨૪૩૧૨૩ ભલારીકામગંત્રી ભાદરા ગ્રામ પંચાયત
18.	લુસાડી, તા. મહુવા, જી. ભાવનગર	દેવચંદભાઈ બા. સાલેંકી ભલારીકામગંત્રી	૮૬૦૭૬ ૭૦૨૦૫	૨૪૩૧૨૩ વહીવટદારશ્રી શ્રી લુસાડી ગ્રામ પંચાયત તા. મહુવા જી. ભાવનગર

નામો યોદી મિત્રો સારી

18	ગુંદરાણી, તા. મહુવા, જી. ભાવનગર	અશોકભાઈ જાજુભાઈ ગજરા સરપંચ	<del>9662015214</del> 9662015214	સરપંચ બી. ગજરા, 29/3/23	
19	જાદરા, તા. મહુવા, જી. ભાવનગર	નરુભાઈ નાનુભાઈ વ્યાસ. સરપંચ	9727501121	ચેતે ચેતે વામ 29/3/23	
21	તલીડા, તા. મહુવા, જી. ભાવનગર	વિક્રમ શેઠાભાઈ વ.ક. ગંગી	986545 5514	Sheth, 28/3/23	
22	માલવાવ, તા. મહુવા, જી. ભાવનગર	લામુબેન સારીદાસભાઈ પરમાર	66966 63339	સં. જી પરમાર 27/3/23	સરપંચશ્રી માળવાવ ગ્રામ પંચાયત
23	વડલી, તા. મહુવા, જી. ભાવનગર	કાંડાભાઈ વેળાભાઈ સરપંચ	66289 36544	કાંડાભાઈ 27/3/23	
24	ઉમણીયાવદર, તા. મહુવા, જી. ભાવનગર	વરુણભાઈ લાલુભાઈ સરપંચ	666544 67	27/3/23 સરપંચશ્રી બી. બી. ડાભી ઉમણીયાવદર ગ્રામ પંચાયત	
25	નેસ્વડ, તા. મહુવા, જી. ભાવનગર	રવિભાઈ જી. ભાવનગર સરપંચ	669022 2762	રવિભાઈ જી. ભાવનગર 27/3/23	
26	હરિપરા, તા. મહુવા, જી. ભાવનગર	રવિભાઈ બાલાયા સરપંચ	66044444	શાંતલાલભાઈ 23/3/23 27/3/23	
27	વિસાવદર, તા. મહુવા, જી. ભાવનગર	રવિભાઈ સરપંચ	669112096	રવિભાઈ 27/3/23	

	નામ/રોઈ	ખાતા નં	સહિ		
28.	દુંદાસ, તા. મહુવા, જી. ભાવનગર	દયાબેન લાલબાઈ સરપંચ	૯૬૦૧૦ ૮૦૪૨૫	દયાબેન લાલબાઈ ૨૧/૩/૨૩	સરપંચશ્રી મહેરા દયાબેન ખેલ. કુકાલ ગ્રામ પંચાયત
29.	મોટા પીપળવા, તા. મહુવા, જી. ભાવનગર	સુખાનુભાઈ કેસરપંચ	૮૫૧૦૮ ૦૫૮૮૩	સુખાનુભાઈ ૨૧/૩/૨૩	સરપંચ મોટા પીપળવા ગ્રામ પંચાયત
30.	કંકોટ, તા. મહુવા, જી. ભાવનગર	-	-	-	-
31.	નાના પીપળવા, તા. મહુવા, જી. ભાવનગર	સુખાનુભાઈ સરપંચ	૧૧૦૬૫૧૫૧૦	સુખાનુભાઈ ૨૧/૩/૨૩	સરપંચશ્રી શિયાળ કચડભાઈ બી. નાના પીપળવા ગ્રામ પંચાયત
32.	બિલી, તા. મહુવા, જી. ભાવનગર	સુખાનુભાઈ લાલબાઈ સાબી પરીવરદાર	૭૧૬૫૧૬૬૩૫૩	સુખાનુભાઈ ૨૧/૩/૨૩	
33.	અમૃતવેલ, તા. મહુવા, જી. ભાવનગર	ગુલશીભાઈ દયશીભાઈ પંચ સરપંચ	૧૩૨૪૭૬૦૫૧૭	ગુલશીભાઈ ૨૧/૩/૨૩	સરપંચશ્રી અમોલીયા ગુલશીભાઈ અમૃતવેલ ગ્રામ પંચાયત
34.	ભાણવદ, તા. મહુવા, જી. ભાવનગર	સરપંચ	૮૧૯૧૧ ૩૧૪૧૦	૨૧/૩/૨૩	
35.	મોટા જાદરા, તા. મહુવા, જી. ભાવનગર	સુખાનુભાઈ જહાભાઈ સરપંચ	૬૧૨૩૦ ૨૬૫૭૨	સુખાનુભાઈ ૨૧/૩/૨૩	સરપંચ મોટા જાદરા ગ્રામ પંચાયત
36.	માળિયા, તા. મહુવા, જી. ભાવનગર	કે.મી. ગુલાબી વ.કે.મંડા	૬૨૩૧૬	૨૧/૩/૨૩	તાલાટી કમ મંત્રી માળિયા/દેવળોક ગ્રામ પંચાયત

32	દેવાળિયા, તા. મહુવા, જી. ભાવનગર	કે.મી. મણીબા. વડોદરા	૯૨૨૦૨૩૨૬	 ૨૮/૩/૨૩	વલાટી કમ મંત્રી માળીયા/દેવળીયા ગ્રામ પંચાયત
38	કુશાલ નં.૧ તા. મહુવા, જી. ભાવનગર	સુશીલાબાઈ વડોદરા	૯૫૩૭૮૮૦૦૦૫	 ૨૮/૩/૨૩	
39	માઢિયા, તા. મહુવા, જી. ભાવનગર	એલ.વી.ડાબી વડોદરા	૭૧૫૪૧૬૮૩૫૩	L.P. Dabhi ૨૮/૩/૨૩	
40	વાંગર, તા. મહુવા, જી. ભાવનગર	મહુલાબાઈ વાંગર વાંગર	૯૫૫૫૦૨૧૩૩૭	MR ૨૮/૩/૨૩	
41	પઢિયારકા, તા. મહુવા, જી. ભાવનગર	એલ.એ.ગોરે વડોદરા	૯૯૦૪૦૦૪૭૧૯	 ૨૮/૩/૨૩	
42	ડોલિયા, તા. મહુવા, જી. ભાવનગર	સુશીલાબાઈ વડોદરા	૯૫૩૭૮૮૦૦૦૫	 ૨૮/૩/૨૩	
43	કુધેરી, તા. મહુવા, જી. ભાવનગર				
44	ગુજરાડા, તા. મહુવા, જી. ભાવનગર				
45	ખરેડ, તા. મહુવા, જી. ભાવનગર	બાંમળીયા ભાવનગર વાંગર સંપત્ર	૦૩૫૧૫ ૦૦૨૧૫	 R.B. ૨૮/૩/૨૩	

46.	ગઢડા, તા. મહુવા, જી. ભાવનગર	સપ્ત બાલુજી સરપંચ	ફા-૨૪૨૮ ૪૫૩	સપ્ત બાલુજી ૨૮/૩/૨૩	
47.	મહુવા, તા. મહુવા, જી. ભાવનગર				
48.	કાત્યુર, તા. મહુવા, જી. ભાવનગર	સરપંચ ગાંધી સરપંચ	૯૫૯૯૨ ૧૬૯૪	૧૬/૩/૨૩ ૨૮/૩/૨૩	
49.					
50.					
51.					
52.					
53.					
54.					

ક્ર. નં.	ગામનું નામ	નામ/હોદ્દો	મો નં	સહી	રીમાર્ક્સ
1.	મોભીયાણા મોટા, તા. રાજુલા, જી.અમરેલી	કુંવાલા દેવકરભાઈ નાથ સરપંચ	94275/11994	દેવકરભાઈનાથ 28-3-23	
2.	મોભીયાણા નાના, તા. રાજુલા, જી.અમરેલી	કુંવાલા દેવકરભાઈ સરપંચ	94275/11994	દેવકરભાઈનાથ 28-3-23	
3.	રામપરા નં.૧- તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી રામપરા બકુભાઈ બોલા	98456 8955	મધુભાઈ નાથનાથ મોભ 28/03/23	
4.	ઝિંજકા, તા. રાજુલા, જી.અમરેલી	સિસારા ભરતભાઈ સરપંચશ્રી ઝિંજકા ગ્રામ પંચાયત	96724 5210	સિસારા ભરતભાઈ 28/03/23	
5.	ડુંગરપરડા, તા. રાજુલા, જી.અમરેલી	મંજુભાઈ સરપંચ ડુંગરપરડા ગ્રામ પંચાયત	93439/1166	મંજુભાઈ 28/03/23	
6.	સાજનવાવ, તા. રાજુલા, જી.અમરેલી	પીપાભાઈ પીપાભાઈ મો. 92291 સરપંચ સાજનવાવ ગ્રામ પંચાયત	69235 - 80145	પીપાભાઈ 28/03/23	
7.	રાભડા, તા. રાજુલા, જી.અમરેલી	R.A સરપંચ રાભડા ગામ પંચાયત	97373 18404	R.A 97373. 18204 28/03/23	
8.	નેસ્ટી નં.૧- તા. રાજુલા, જી.અમરેલી	જાનકબેન ગજાભાઈ સરપંચશ્રી નેસ્ટી-૧ ગ્રામ પંચાયત	99986 7219	જાનકબેન 28/03/23	
9.	વિસાલિયા, તા. રાજુલા, જી.અમરેલી	પરીવરદાસ વિસાલિયા ગ્રામ પંચાયત	27398 244040385	273-23	

	નામ / હોદ્દો	ભા.નં	સહી	
10.	દાંતરડી, તા. રાજુલા, જી.અમરેલી	એસવાજેવિયા સરપંચશ્રી દાંતરડી ગ્રામ પંચાયત	૮૦૦૦૫૮ ૭૧૬૫	એસવાજેવિયા ૨૪/૦૩/૨૩
11.	સમઢિયાળા નં.૧- તા. રાજુલા, જી.અમરેલી	રવજીભાઈ મધુભાઈ સો.દાબર સરપંચ શ્રી સમઢિયાળા નં-૧	૧૬૭૫ ૪૬૧૦ ૭૩	રવજી સો.દાબર ૨૪/૦૩/૨૩
12.	પતવા, તા. રાજુલા, જી.અમરેલી	ગુજરીયા બિજાહુમાર સમઢાઈ સરપંચશ્રી પતવા ગ્રામ પંચાયત	૨૩૬૧૦૬૪૧૦૦	ગુજરીયા ૨૪/૦૩/૨૩
13.	ખેરા, તા. રાજુલા, જી.અમરેલી	મંગુભોજ સરપંચશ્રી ખેરા ગ્રામ પંચાયત તા. રાજુલા, જિ. અમરેલી	૮૫૫૮૬૬૪૪૮	મંગુભોજ ૨૪/૦૩/૨૩
14.	ભાણાવાવ, તા. મહુવા, જી. ભાવનગર			
15.	રુપાવટી, તા. મહુવા, જી. ભાવનગર			
16.	લાખુપરા, તા. મહુવા, જી. ભાવનગર			
17.	ભાદરા, તા. મહુવા, જી. ભાવનગર			
18.	લુસાડિ, તા. મહુવા, જી. ભાવનગર			

REGIONAL OFFICE  
GUJARAT POLLUTION CONTROL BOARD  
PLOT NO: 1616/1617, SWASTIK COMPLEX, NR- VIR MOKHADAJI  
CIRCLE,  
GHOGHA ROAD, BHAVNAGAR-364 002  
PHONE: 2566108



1018

Ref. GPCB/RO/ BHV-PH-2025 (C)/2023/ 4767

Date: 27 MAR 2023

To,

1. District Collector Office,  
District Magistrate & Collector,  
Bhavnagar
2. District Development Officer,  
District Development Office,  
Bhavnagar
3. General Manager,  
District Industry Centre,  
Bhavnagar
4. Regional Officer, Integrated Regional Office,  
Ministry of Environment, Forests and Climate  
Change, Room No. 407, Aranya Bhawan, Near  
CH-3 Circle, Sector – 10A, Gandhinagar,  
Gujarat – 382010
5. The Taluka Development Officer,  
Taluka Development Office,  
Mahuva, Dist: Bhavnagar

Sub: - To display documents for Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited (Mine Lease Area 332.24 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PH/2022-23/Bhavnagar-41/737434, dated:24/03/2023.

Respected Sir,

M/s Nirma Limited (Mine Lease Area 332.24 Ha) has proposed for Padhiarka-Doliya Limestone mining -Rate of Mining 1.5 MTPA, at Village: Padhiarka & Doliya, Taluka: Mahuva, Dist. Bhavnagar.

Aforesaid project is covered under project activity 1(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC), Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023.

In connection with the subject mentioned above and references, the public hearing of M/s Nirma Limited for aforesaid project has been scheduled as following:

**Venue of public hearing:**

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

**Date and Time public hearing:**

28.04.2023 at 13:00 hours

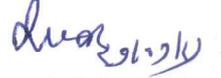
Please find enclosed herewith the following documents for the aforementioned Public Hearing.

1. Draft Environmental Impact Assessment Report.
2. Executive Summary of the draft EIA (Gujarati & English)
3. The copies of the published Public Notices (In Gujarati and English language), dated: 26/03/2023.

You are requested to arrange widely publicize it & to display the above documents on the notice board for the reference of the bonafide and interested people.

Yours Faithfully,

For & on behalf of  
Gujarat Pollution Control Board



(A.J. Rathod)

Regional Officer

Enclosed: As Above.

CC To:

1. The Member Secretary, Gujarat Pollution Control Board, Gandhinagar.... For Information.

Olc

REGIONAL OFFICE  
GUJARAT POLLUTION CONTROL BOARD  
PLOT NO: 1616/1617, SWASTIK COMPLEX, NR- VIR MOKHADAJI  
CIRCLE,  
GHOGHA ROAD, BHAVNAGAR-364 002  
PHONE: 2566108



1020

Ref. GPCB/RO/ BHV-PH-2025 (C)/2023/ 4761

Date: 27 MAR 2023

To,

1. District Collector Office,  
District Magistrate & Collector,  
Bhavnagar
2. District Development Officer,  
District Development Office,  
Bhavnagar
3. General Manager,  
District Industry Centre,  
Bhavnagar
4. Regional Officer, Integrated Regional Office,  
Ministry of Environment, Forests and Climate  
Change, Room No. 407, Aranya Bhawan, Near  
CH-3 Circle, Sector - 10A, Gandhinagar,  
Gujarat - 382010
5. The Taluka Development Officer,  
Taluka Development Office,  
Mahuva, Dist: Bhavnagar

Sub: - To display documents for Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited (Mine Lease Area 332.24 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PH/2022-23/Bhavnagar-41/737434, dated:24/03/2023.

Respected Sir,

M/s Nirma Limited (Mine Lease Area 332.24 Ha) has proposed for Padhiarka-Doliya Limestone mining - Rate of Mining 1.5 MTPA, at Village: Padhiarka & Doliya, Taluka: Mahuva, Dist. Bhavnagar.

Aforesaid project is covered under project activity 1(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC). Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023.

In connection with the subject mentioned above and references, the public hearing of M/s Nirma Limited for aforesaid project has been scheduled as following:

Venue of public hearing:

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

Date and Time public hearing:

28.04.2023 at 13:00 hours

RECEIVED  
27/03/23  
નોંધણી શાખા  
તા. પં. મહુવા

પત્ર મળ્યા તા. 27/3/23  
કલાર્ક  
મહુવા નગરપાલીકા

D. C. Sumang

27-03-2023

સ્વાનગી કારકુન  
મામલતદાર કચેરી, મહુવા.  
જિ. ભાવનગર

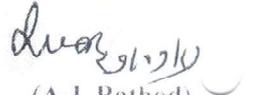
Please find enclosed herewith the following documents for the aforementioned Public Hearing.

1. Draft Environmental Impact Assessment Report.
2. Executive Summary of the draft EIA (Gujarati & English)
3. The copies of the published Public Notices (In Gujarati and English language), dated: 26/03/2023.

You are requested to arrange widely publicize it & to display the above documents on the notice board for the reference of the bonafide and interested people.

Yours Faithfully,

For & on behalf of  
Gujarat Pollution Control Board



(A.J. Rathod)

Regional Officer

Enclosed: As Above.

CC To:

1. The Member Secretary, Gujarat Pollution Control Board, Gandhinagar.... For Information.

Ok

RECEIVED  
Gujarat Pollution Control Board  
Gandhinagar

RECEIVED  
Gujarat Pollution Control Board  
Gandhinagar



Ref. GPCB/RO/ BHV-PII-2025 (C)/2023/ 4770

Date: 27 MAR 2023

To,

1. Prant Officer,  
Prant office,  
Mahuva, Dist: Bhavnagar
2. Mamlatdar,  
Mamlatdar office,  
Mahuva, Dist: Bhavnagar
3. Chief officer,  
Mahuva Nagarpalika,  
Mahuva, Dist: Bhavnagar

Sub: - Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited (Mine Lease Area 332.24 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PII/2022-23/Bhavnagar-41/737434, dated:24/03/2023.

Respected Sir,

M/s Nirma Limited (Mine Lease Area 332.24 Ha) has proposed for Padhiarka-Doliya Limestone mining - Rate of Mining 1.5 MTPA, at Village: Padhiarka & Doliya, Taluka: Mahuva, Dist. Bhavnagar.

Aforesaid project is covered under project activity 1(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC). Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023.

In connection with the subject mentioned above and references, the public hearing of M/s Nirma Limited for aforesaid project has been scheduled as following:

**Venue of public hearing:**

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

**Date and Time public hearing:**

28.04.2023 at 13:00 hours

Deputy Collector Office  
Mahuva-364202  
27/3/23

Please find enclosed herewith the following documents for the aforementioned Public Hearing.

1. Executive Summary of the draft EIA (Gujarati & English)
2. The copies of the published Public Notices (In Gujarati and English language), dated: 26/03/2023.

D. C. Sumary  
27-3-2023

રવાનગી કારકુન  
મામલતદાર કચેરી, મહુવા.  
જિ. ભાવનગર

પત્ર મહુવા તા. 29/3/23  
મહુવા નગરપાલીકા

## ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ

સ્વસ્તિક કોમ્પ્લેક્સ, પહેલો માળ, પ્લોટ નં.૧૬૧૬/૧૬૧૭  
વીર મોખડાજી સર્કલ પાસે, ઘોઘા રોડ,  
ભાવનગર - ૩૬૪૦૦૨ \* ફોન:૨૫૬૬૧૦૮



નં: ગુ.પ્ર.નિ.બોર્ડ/પ્રા.ક.ભાવનગર/બી.એચ.વી-પી.એચ-૨૦૨૫(૮)/ ૫૪૬૨

તા: 27 MAR 2023

પ્રતિ,  
તલાટી/ મંત્રી/ સરપંચશ્રી,

ગામ.....

વિષય: જાહેર લોકસુનાવણીની જરૂરી કાર્યકારી સારાંશની નકલ નોટીસ બોર્ડ પર મુકવા બાબત.

માન. મહાશય,

સવિનય સાથે જણાવવાનું કે તા:૨૮/૦૪/૨૦૨૩ના રોજ ૧૩:૦૦ કલાકે પ્રોજેક્ટ સ્થળ: નિરમા સિમેન્ટ પ્લાન્ટ એરીઆ, નેશનલ હાઇ વે-૮ ઇ/ ૫૧ પાસે, સર્વે નં. ૮૦, ગામ: પઢીયારકા, તા: મહુવા, જિ: ભાવનગર ખાતે મે. નિરમા લિ. (માઇન લીઝ એરીઆ- ૩૩૨.૨૪ હેક્ટર) દ્વારા લાઇમસ્ટોન માઇનિંગ (સુચિત રેટ ઓફ માઇનિંગ- ૧.૫ એમ.ટી.પી.એ.) ગામ:પઢીયારકા અને ડોળીયા, તા:મહુવા માટેની પરીયોજના (પ્રોજેક્ટ) કેટેગરી "એ" અન્વયેની પર્યાવરણીય લોકસુનાવણીનું આયોજન કરવામાં આવેલ છે. આ પ્રોજેક્ટ બાબતે લાગતી ઇ.આઇ.એ. રીપોર્ટનો કાર્યકારી સારાંશની નકલ આપની ગ્રામ પંચાયતના નોટીસ બોર્ડ પર મુકવાનાં હેતુસર અને સદર બાબતનો દરેક ગ્રામજનોના ધ્યાને આવે તે રીતે બહોળો પ્રચાર થાય તે માટે આ પત્ર સાથે અમે મોકલીએ છીએ. જેને ગ્રામ પંચાયતના નોટીસ બોર્ડ પર જાહેર જનતાના અભ્યાસ માટે તથા આ પર્યાવરણીય લોકસુનાવણીના આયોજનનો બહોળો પ્રચાર થાય તે રીતે મુકવા આપશ્રીને વિનંતી છે.

આભાર સહ,

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

*(Handwritten Signature)*

(એ.જે. રાઠોડ)

પ્રાદેશિક અધિકારી,

ગુ.પ્ર.નિ.બોર્ડ,ભાવનગર

બિડાણ: (૧) ઇ.આઇ.એ. રીપોર્ટનો કાર્યકારી સારાંશની નકલ.

(૨) 'સંદેશ' દૈનિક વર્તમાનપત્રમાં આપેલ જાહેર નોટીસની નકલ.

ક્ર. નં.	ગામનું નામ	નામ/હોદ્દો	મો. નં.	સહી	રીમાર્ક્સ
1.	મોભીયાણા મોટા, તા. રાજુલા, જી.અમરેલી	કુંચાલા દેવકાશીમાય સરપંચ	9427511994	દેવકાશીમાય 25-3-23	
2.	મોભીયાણા નાના, તા. રાજુલા, જી.અમરેલી	કુંચાલા દેવકાશીમાય સરપંચ	9427511994	દેવકાશીમાય 25-3-23	
3.	રામપરા નં.૧- તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી રામપરા મધુલાલ શીખર	982561 8955	મધુલાલ નાનાલાલ 28/03/23	
4.	ઝિંજકા, તા. રાજુલા, જી.અમરેલી	સિસરાભાઈભાઈ સરપંચશ્રી ઝિંજકા ગ્રામ પંચાયત	966724 5210	સિસરા ભાઈભાઈ 28/03/23	
5.	ડુંગરપરડા, તા. રાજુલા, જી.અમરેલી	મંજુબેન સરપંચ ડુંગરપરડા ગ્રામ પંચાયત	534319666	28/3/23 મંજુબેન	
6.	સાંજવાવ, તા. રાજુલા, જી.અમરેલી	કાંપરબાઈ સરપંચ સાંજવાવ ગ્રામ પંચાયત	(923500141	કાંપરબાઈ 28/03/23	
	રાભડા, તા. રાજુલા, જી.અમરેલી	R.A સરપંચ રાભડા ગ્રામ પંચાયત	97373 18204	R.A 28/03/23	
8.	નેસ્ટી નં.૧- તા. રાજુલા, જી.અમરેલી	ગામપરેડા સરપંચશ્રી નેસડી-૧ ગ્રામ પંચાયત	995869 7219	ગામપરેડા 28/03/23	
9.	વિસાલિયા, તા. રાજુલા, જી.અમરેલી	વહીવટદાર વિસાલીયા ગ્રામ પંચાયત	27-3-23	27-3-23	

	નામ / હોદ્દો	ઓ. નં	તારી
10.	દાંતરડી, તા. રાજુલા, જી. અમરેલી	એસ. ડી. જી. એલિયા સરપંચશ્રી દાંતરડી ગ્રામ પંચાયત	૮૦૦૦૫૮ ૭૯૬૫ એસ. ડી. જી. એલિયા ૨૪/૦૩/૨૩
11.	સમઢિયાળા નં. ૧- તા. રાજુલા, જી. અમરેલી	શ્યામલાબેન મહુવા સરપંચશ્રી સમઢિયાળા નં. ૨	૧૬૭૪૪૬૧૦૭૩ ૨૫૦૫ ૨૪/૦૩/૨૩
12.	પટવા, તા. રાજુલા, જી. અમરેલી	સરપંચશ્રી પટવા ગ્રામ પંચાયત	૭૩૬૧૦૬૪૧૦૦ ગુજરીયા ૨૪/૦૩/૨૩
13.	ખેરા, તા. રાજુલા, જી. અમરેલી	સરપંચશ્રી ખેરા ગ્રામ પંચાયત તા. રાજુલા, જિ. અમરેલી	૮૫૫૮૬૬૪૪૮૮ ૨૪/૦૩/૨૩
14.	કાઠિવદર, તા. રાજુલા, જી. અમરેલી	સરપંચશ્રી કાઠિવદર ગ્રામ પંચાયત	૧૧૦૫ ૧૪૩૪૪ ૨૪/૦૩/૨૩
15.	લુસાડિ, તા. મહુવા, જી. ભાવનગર		૨૪/૦૩/૨૩
16.	ગુંદરાણી, તા. મહુવા, જી. ભાવનગર		
17.	નાના જાદરા તા. મહુવા, જી. ભાવનગર		
18.	નેસ્વડ, તા. મહુવા, જી. ભાવનગર		

	જાબા શેદી	ખા.નં	સહી	
19.	હરિપરા, તા. મહુવા, જી. ભાવનગર	દયાનંદ ૨૫ મુલાઈ કોલીયા સરપંચ	૧-૧-૨૯૨૨૭૯૯	શાંતલાલભાઈ સુજાતબા ૨૦/૩/૨૩
20.	વિસાવદર, તા. મહુવા, જી. ભાવનગર	કે.ગજલાઈ સરપંચ	૧૯૯૯૨૦૭૯૯	કે.ગજલાઈ ૨૦/૩/૨૩
21.	દુંદાસ, તા. મહુવા, જી. ભાવનગર	દયાબેન લાલબાઈભાઈ સરપંચ	૯૬૦ ૧૦ ૯૦૪૨૫	દયાબેન લાલબાઈભાઈ ૨૦/૩/૨૩
22.	મોટા પીપળવા, તા. મહુવા, જી. ભાવનગર	સ્વપનાબાઈ કે.સરપંચ	૯૫૧૦૨૯ ૫૧-૧૩	સ્વપનાબાઈ ૨૦/૩/૨૩
23.	કેકોટ, તા. મહુવા, જી. ભાવનગર	-	-	-
24.	નાના પીપળવા, તા. મહુવા, જી. ભાવનગર	કે.સરપંચ	૧૧૦૬૫૧૬૫૧૦	કે.સરપંચ ૨૦/૩/૨૩
25.	બીલ્ડી, તા. મહુવા, જી. ભાવનગર	લાલજીભાઈ ડા.ભા. વહીપરદાઈ	૭૧૪૫૧૪૪૩૫૩	સરપંચશ્રી શિવાજી કલકલાઈ બી. નાના પીપળવા ગ્રામ પંચાયત ૨૦/૩/૨૩
26.	અમૃતવેલ, તા. મહુવા, જી. ભાવનગર	ગુલશાભાઈ દેવરાભાઈ પરમ. સરપંચ	૧૩૨૬૭૬૦૫૧૭	ગુલશાભાઈ ૨૦/૩/૨૩
27.	ભાણવદ, તા. મહુવા, જી. ભાવનગર	સરપંચ	૯૭૯૦ ૩૧૦૬૪	૨૦/૩/૨૩

28.	મોટા જાદરા, તા. મહુવા, જી. ભાવનગર	સાતુરાબેન કહેલાવ સરપંચ	69230 26499	સાતુરાબેન 29/3/23	સરપંચ મોટા જાદરા ગ્રામ પંચાયત
29.	માળિયા, તા. મહુવા, જી. ભાવનગર	કે.વી. મહુવાબા વ.ક.મંત્રી	6-2000-3069	સાતુરાબેન 27/3/23	વલાટી કમ મંત્રી માળિયા/દેવળીયા ગ્રામ પંચાયત
30.	દેવાળિયા, તા. મહુવા, જી. ભાવનગર	કે.વી.મહુવાબા વ.ક.મંત્રી	6-2000-3069	28/3/23	વલાટી કમ મંત્રી માળિયા/દેવળીયા ગ્રામ પંચાયત
31.	દુધાલા નં. ૧, તા. મહુવા, જી. ભાવનગર	સુષીલાબાઈ વ.ક.મ	9537880005	27/3/23	
32.	માઢિયા, તા. મહુવા, જી. ભાવનગર	સુષીલાબાઈ વ.ક.મ	7948188343	L.P. Dabhi 27/3/23	
33.	વાંગર, તા. મહુવા, જી. ભાવનગર	મહુલાબેન સરપંચબાઈ વાંગર	6-2000-3069	MR 28/03/23	
34.	પઢિયારકા, તા. મહુવા, જી. ભાવનગર	વલોન. સો.ગોધી વ.ક.મ.	6-2000-3069	28/03/23	
35.	ડોલિયા, તા. મહુવા, જી. ભાવનગર	સુષીલાબાઈ વ.ક.મ	9537880005	28/03/23	
36.	દુધેરી, તા. મહુવા, જી. ભાવનગર				

37.	ગુજરાત, તા. મહુવા, જી. ભાવનગર				
38.	ખરેડ, તા. મહુવા, જી. ભાવનગર	બાંધણી માલગુજીવ રાજગાંધી સરખંચ.	૭૩૫૬-૫૪૦ ૨૨૫	 R.B ૨૬/૦૩/૨૩	
39.	ગઢડા, તા. મહુવા, જી. ભાવનગર	કસવીબેન શિયાળ સરખંચ	૪૧૫૦૨૫૧૨૪	સરખંચ ૦૧/૦૫/૧૫ ૨૬/૦૩/૨૩	
40.	મહુવા, તા. મહુવા, જી. ભાવનગર				
41.					
42.					
43.					
44.					
45.					

	નામ) ઠાંદા	ગાન	સહી
10.	દાંતરડી, તા. રાજુલા, જી. અમરેલી		
11.	સમઢિયાળા નં. ૧- તા. રાજુલા, જી. અમરેલી		
12.	પતવા, તા. રાજુલા, જી. અમરેલી		
13.	ખેરા, તા. રાજુલા, જી. અમરેલી		
14.	કાઢિવદર, તા. રાજુલા, જી. અમરેલી		
15.	લુસાડિ, તા. મહુવા, જી. ભાવનગર	દાવશ્વાળખા અમલકાવળ તા. કચ/ભચીવલદાર	૯૯૦૪૯ ૨૦૨૦૫ ૨૮/૩/૨૩ પહીવલદારશ્રી શ્રી લુસડી ગ્રામ પંચ ત તા. મહુવા જી. ભાવનગર
16.	ગુદરાણી, તા. મહુવા, જી. ભાવનગર	અમલકાવળ) બાપુલાદ ગાજેરા અમલકાવળ	૧૬૬૨૦૧૫૨૧૫ અશીકલી.ગાજેરા ૨૭/૩/૨૩
17.	નાના જાદરા તા. મહુવા, જી. ભાવનગર	ગાજેલાદ વાનગુલાદ લામ અમલકાવળ	૧૬૨૬૫૦૧૧૨૧ શે મચીવલાસ ૨૭/૩/૨૩
18.	નેસ્વડ, તા. મહુવા, જી. ભાવનગર	રવળભાઈગાજેરા લામલકાવળ) ગા અમલકાવળ	૯૯૫૦૧૨ ૨૪૯-૨ ૨૫/૩/૨૩ રવળભાઈગાજેરા



Ref. GPCB/RO/ BHV-PH-2026(C)/2023/ 4763

Date: 27 MAR 2023

To,

1. District Collector Office,  
District Magistrate & Collector,  
Bhavnagar
  2. District Development Officer,  
District Development Office,  
Bhavnagar
  3. General Manager,  
District Industry Centre,  
Bhavnagar
  4. Regional Officer, Integrated Regional Office,  
Ministry of Environment, Forests and Climate  
Change, Room No. 407, Aranya Bhawan, Near  
CH-3 Circle, Sector – 10A, Gandhinagar,  
Gujarat – 382010
- 20/3/23  
બંધક  
કોલેક્ટર કચેરી  
ભાવનગર
- નોંધણી શાખા  
વિલ્લ પંચાયત કચેરી  
ભાવનગર  
25/3/23
- (K)  
વિધાનગર, ભાવનગર.  
તા. 29/3/23

Sub: - To display documents for Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited (Mine Lease Area 612.1336 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PH/2022-23/Bhavnagar-42/737437, dated:24/03/2023.

Respected Sir,

M/s Nirma Limited (Mine Lease Area 612.1336 Ha) has proposed for Vangar-Madhiya Limestone Mining -Rate of Mining 1.6 MTPA, at of Village: Vangar & Madhiya, Taluka: Mahuva, Dist. Bhavnagar.

Aforesaid project is covered under project activity 1(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC). Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023. (Copy attached)

In connection with the subject mentioned above and references, the public hearing of M/s Nirma Limited for aforesaid project has been scheduled as following:

**Venue of public hearing:**

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

**Date and Time public hearing:**

28.04.2023 at 09:30 hours

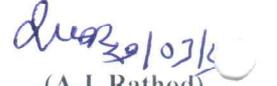
Please find enclosed herewith the following documents for the aforementioned Public Hearing.

1. Draft Environmental Impact Assessment Report.
2. Executive Summary of the draft EIA (Gujarati & English)
3. The copies of the published Public Notices (In Gujarati and English language), dated: 26/03/2023.

You are requested to arrange widely publicize it & to display the above documents on the notice board for the reference of the bonafide and interested people.

Yours Faithfully,

For & on behalf of  
Gujarat Pollution Control Board

  
(A.J. Rathod)

Regional Officer

Enclosed: As Above.

CC To:

1. The Member Secretary, Gujarat Pollution Control Board, Gandhinagar.... For Information.

ok



Ref. GPCB/RO/ BHV-PII-2026(C)/2023/ 4763

Date: 27 MAR 2023

To,

1. District Collector Office,  
District Magistrate & Collector,  
Bhavnagar
2. District Development Officer,  
District Development Office,  
Bhavnagar
3. General Manager,  
District Industry Centre,  
Bhavnagar
4. Regional Officer, Integrated Regional Office,  
Ministry of Environment, Forests and Climate  
Change, Room No. 407, Aranya Bhawan, Near  
CH-3 Circle, Sector - 10A, Gandhinagar,  
Gujarat - 382010
5. The Taluka Development Officer,  
Taluka Development Office,  
Mahuva, Dist: Bhavnagar

Sub: - To display documents for Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited (Mine Lease Area 612.1336 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PII/2022-23/Bhavnagar-42/737437, dated:24/03/2023.

Respected Sir,

M/s Nirma Limited (Mine Lease Area 612.1336 Ha) has proposed for Vangar-Madhiya Limestone Mining Rate of Mining 1.6 MTPA, at of Village: Vangar & Madhiya, Taluka: Mahuva, Dist. Bhavnagar

Aforesaid project is covered under project activity 1(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC). Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023. (Copy attached)

In connection with the subject mentioned above and references, the public hearing of M/s Nirma Limited for aforesaid project has been scheduled as following:

**Venue of public hearing:**

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

**Date and Time public hearing:**

28.04.2023 at 09:30 hours

27/3/23

RECEIVE

મહેશ્વરી શામલ  
...

1033

REGIONAL OFFICE  
GUJARAT POLLUTION CONTROL BOARD  
PLOT NO: 1616/1617, SWASTIK COMPLEX, NR- VIR MOKHADAJI  
CIRCLE,  
GHOGHA ROAD, BHAVNAGAR-364 002  
PHONE: 2566108



Date: 27 MAR 2023

Ref. GPCB/RO/ BHV-PH-2026(C)/2023/ 4768

To,

1. Prant Officer,  
Prant office,  
Mahuva, Dist: Bhavnagar
2. Mamlatdar,  
Mamlatdar office,  
Mahuva, Dist: Bhavnagar
3. Chief officer,  
Mahuva Nagarpalika,  
Mahuva, Dist: Bhavnagar

Sub: - Public Hearing of the proposed 'A' Category Project of M/s. Nirma Limited (Mine Lease Area 612.1336 Ha).

Ref: 1) Notification No. S.O.1533 dated 14-09-06 of Ministry of Environment and Forest, New Delhi.  
2) H.O. Letter No.: GPCB/PH/2022-23/Bhavnagar-42/737437, dated:24/03/2023.

Respected Sir,

M/s Nirma Limited (Mine Lease Area 612.1336 Ha) has proposed for Vangar-Madhiyalimestone mining - Rate Of Mining 1.6 MTPA, at of Village: Vangar & Madhiya, Taluka: Mahuva, Dist. Bhavnagar.

Aforesaid project is covered under project activity 1(a) of category "A" and requires Environment Clearance under EIA notification - 2006 as amended in 2009 by Ministry of Environment Forest & Climate Change (moef&CC). Government of India.

The notice of the Public hearing is published in Sandesh in Gujarati language on dated: 26/03/2023 and in The Indian Express in English language on dated: 26/03/2023.

In connection with the subject mentioned above and references, the public hearing of M/s Nirma Limited for aforesaid project has been scheduled as following:

**Venue of public hearing:**

Nirma Cement Plant Area,  
National Highway 8 E/51,  
Survey no. 80,  
Village: Padhiarka, Ta: Mahuva,  
Dist: Bhavnagar.

**Date and Time public hearing:**

28.04.2023 at 09:30 hours

Please find enclosed herewith the following documents for the aforementioned Public Hearing.

1. Executive Summary of the draft EIA (Gujarati & English)
2. Copies of the published Public Notices (In Gujarati and English language), dated: 26/03/2023.

27/3/23

D. C. Sunig

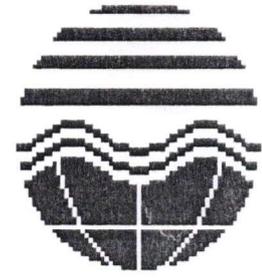
27-3-2023

રવાનગી કારકુન  
મામલતદાર કચેરી, મહુવા  
જિ. ભાવનગર

પત્ર મળ્યા તા. 27/3/23  
મહુવા નગરપાલીકા

## ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ

સ્વસ્તિક કોમ્પ્લેક્ષ, પહેલો માળ, પ્લોટ નં.૧૬૧૬/૧૬૧૭  
વીર મોખડાજી સર્કલ પાસે, ઘોઘા રોડ,  
ભાવનગર - ૩૬૪૦૦૨ \* ફોન:૨૫૬૬૧૦૮



નં: ગુ.પ્ર.નિ.બોર્ડ/પ્રા.ક.ભાવનગર/બી.એચ.વી-પી.એચ-૨૦૨૬(૮)/ ૫૭૬૫

તા: 127 MAR 2023

પ્રતિ,  
તલાટી/ મંત્રી/ સરપંચશ્રી,

ગામ.....

વિષય: જાહેર લોકસુનાવણીની જરૂરી કાર્યકારી સારાંશની નકલ નોટીસ બોર્ડ પર મુકવા બાબત

માન. મહાશય,

સવિનય સાથે જણાવવાનું કે તા:૨૮/૦૪/૨૦૨૩ના રોજ ૦૯:૩૦ કલાકે પ્રોજેક્ટ સ્થળ: નિરમા સિમેન્ટ પ્લાન્ટ વિસ્તાર, નેશનલ હાઇવે ૮ ઇ/૫૧, સર્વે નં. ૮૦, ગામ: પઢિયારકા, તા. મહુવા, જીલ્લો. ભાવનગર ખાતે મે. નિરમા લી. (માઇન લીઝ એરીઆ- ૬૧૨.૧૩૩૬ હેક્ટર) દ્વારા લાઇમસ્ટોન માઇનિંગ (સુચિત રેટ ઓફ માઇનિંગ- ૧.૬ એમ.ટી.પી.એ.) ગામ: વાંગર અને માઢીયા, તા.મહુવા માટેની પરીયોજના (પ્રોજેક્ટ) કેટેગરી "એ" અન્વયેની પર્યાવરણીય લોકસુનાવણીનું આયોજન કરવામાં આવેલ છે. આ પ્રોજેક્ટ બાબતે લગતા ઇ.આઇ.એ. રીપોર્ટનો કાર્યકારી સારાંશની નકલ આપની ગ્રામ પંચાયતના નોટીસ બોર્ડ પર મુકવાનાં હેતુસર અને સદર બાબતનો દરેક ગ્રામજનોના ધ્યાને આવે તે રીતે બહોળો પ્રચાર થાય તે માટે આ પત્ર સાથે અમે મોકલીએ છીએ. જેને ગ્રામ પંચાયતના નોટીસ બોર્ડ પર જાહેર જનતાના અભ્યાસ માટે તથા આ પર્યાવરણીય લોકસુનાવણીના આયોજનનો બહોળો પ્રચાર થાય તે રીતે મુકવા આપશ્રીને વિનંતી છે.

આભાર સહ,

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી,

(એ.જે.રાહોડ)

પ્રાદેશિક અધિકારી,

ગુ.પ્ર.નિ.બોર્ડ,ભાવનગર

બિડાણ: (૧) ઇ.આઇ.એ. રીપોર્ટનો કાર્યકારી સારાંશની નકલ.

(૨) 'સંદેશ' દૈનિક વર્તમાનપત્રમાં આપેલ જાહેર નોટીસની નકલ.

o/c

ક્ર. નં.	ગામનું નામ	નામ/હોદ્દો	મો નં	સહી	રીમાર્ક્સ
1.	મંડલ, તા. રાજુલા, જી.અમરેલી	સાંજુલોળ ગોવિંદભાઈ લાલ	989859 7664	શી.ગો.વા. સરપંચશ્રી મંડળ ગ્રામ પંચાયત	
2.	મોરંગી, તા. રાજુલા, જી.અમરેલી	ભોળાભાઈ શેઠ શરણ શ્રી મોરંગી ગ્રામ પંચાયત	909970833	ભોળાભાઈ શેઠ	
3.	મોઢિયાણા મોટા, તા. રાજુલા, જી.અમરેલી	કુંથાલા દેવજીભાઈ શરણ	9427511991	દેવજીભાઈ શરણ	
4.	મોઢિયાણા નાના, તા. રાજુલા, જી.અમરેલી	કુંથાલા દેવજીભાઈ શરણ	9427511991	દેવજીભાઈ શરણ	
5.	રામપરા નં.૧- તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી રામપરા મધુભાઈ શ્રીમ	982561 8955	મધુભાઈ શ્રીમ	
6.	કિંજકા, તા. રાજુલા, જી.અમરેલી	સિસારા ભરતભાઈ સરપંચશ્રી કિંજકા ગ્રામ પંચાયત	960824 5290	સિસારા ભરતભાઈ	
7.	ડુંગરપરડા, તા. રાજુલા, જી.અમરેલી	મંજુલોળ શરણ ડુંગરપરડા ગ્રામ પંચાયત	93439966	મંજુલોળ શરણ	
8.	ડુંગર, તા. રાજુલા, જી.અમરેલી	તં.ક. મેતી ડુંગર ગામ શ્રીજીભાઈ નાદલ	972370 3714	શ્રીજીભાઈ નાદલ તા: 28/03/23	
9.	સાજનવાવ, તા. રાજુલા, જી.અમરેલી	સોપરલાલ શોભાભાઈ શરણ સાંજણવાવ ગ્રામ પંચાયત	9234- 8024	સોપરલાલ શોભાભાઈ	

	નામ / હોદ્દો	ઓ.નં	સહી
10.	રાભડા, તા. રાજુલા, જી.અમરેલી	R.A સરપંચ રાભડા ગામ પંચાયત	૧૭૩૭૩ ૧૮૨૦૫ R.A ૧૭૩૭૩-૧૮૨૦૫ ૨૪/૦૩/૨૩
11.	નેસડી નં.૧- તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી નેસડી-૧ ગ્રામ પંચાયત	૭૭૫૮૬૫ ૭૨૧૫ ગામી સરપંચ ૨૪/૦૩/૨૩
12.	મજદર, તા. રાજુલા, જી.અમરેલી	સરપંચ મજદર ગામ પંચાયત	૨૮/૩/૨૦૨૩
13.	વિસાલિયા, તા. રાજુલા, જી.અમરેલી	પરીવટદાર વિસાલીયા ગ્રામ પંચાયત	૨૪/૩/૨૩
14.	દાંતરડી, તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી દાંતરડી ગામ પંચાયત	૨૪/૩/૨૩
15.	સમઢિયાળા નં.૧- તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી સમઢિયાળા નં-૨	૨૪/૩/૨૩
16.	પટવા, તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી પટવા ગામ પંચાયત	૨૪/૩/૨૩
17.	ખેરા, તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી ખેરા ગામ પંચાયત તા. રાજુલા, જિ. અમરેલી	૨૪/૩/૨૩
18.	કાઠિવદર, તા. રાજુલા, જી.અમરેલી	સરપંચશ્રી કાઠિવદર ગામ પંચાયત	૨૪/૩/૨૩

	નામ / શીટ	મો.નં	સહી
19.	બામણિયા, તા. મહુવા, જી. ભાવનગર	દિવાલદીન મિસ્ત્રા સરપંચ	9328775157 જી. બી. મિસ્ત્રા ૨૮/૩/૨૩
20.	દુધાબા નં.૨- તા. મહુવા, જી. ભાવનગર	શ્રીજીભ ભાવનભાઈ ચોરલા સરપંચ	9974722781 જી. બી. શામળા ૨૮/૩/૨૩
21.	લાખુપરા, તા. મહુવા, જી. ભાવનગર	દિલ્લાબેગડી, લઘર તલાટીકમગંતી	૯૭૨૫૨૯ ૯૪૬૨ ૨૮/૩/૨૩ તલાટીકમ ગંતી
22.	ભાદરા, તા. મહુવા, જી. ભાવનગર	બાપચંદલાઈ શ્રી. શોલેડી તલાટીકમગંતી	૯૫૫૪૯ ૪૪૬૬ ૨૮/૩/૨૩ તલાટી-મગ ભાદરા ગ્રામ પંચ.
23.	ભાસાડી, તા. મહુવા, જી. ભાવનગર	શ્રીમદ્ધામભાઈ ચેતનભાઈ વહીવહી ત.ક.ગ	૯૯૦૪૯ ૩૦૨૦૫ ૨૮/૩/૨૩ વહીવહી શ્રી ભુસડા ગ્રામ પંચાયત તા. મહુવા જી. ભાવનગર
24.	ગુંદરાણી, તા. મહુવા, જી. ભાવનગર	શ્રીશોકલાઈ ભાલુભાઈ ગાંધી સરપંચ	9662015214 ૨૭/૩/૨૩
25.	ગાંધી, તા. મહુવા, જી. ભાવનગર	ગંડલાઈ નાનખુલાઈ લાલ સરપંચ	9727501121 ચેતચેવલર ૨૭/૩/૨૩
26.	તલિડા, તા. મહુવા, જી. ભાવનગર	વમિસ. શે.મ.ભાઈ ત.ક. ગંતી	986545 5514 Shett. ૨૮/૩/૨૩
27.	નેસલડ, તા. મહુવા, જી. ભાવનગર	રવિજી વલ્લભ ગાંધી ગાંધી સરપંચ	૯૨૬૦૨૨૨૨૨૨ ૨૭/૩/૨૩ ૨૮/૩/૨૩

	નામા લેદી	મો. નં	સરિ	
28.	હરિપરા, તા. મહુવા, જી. ભાવનગર	મણુભાઈ જાલીયા સરપંચ	૯૯૭૬૫૫૬૬	શાંતલલ વાદ કુડાસગ્રામ ૨૯/૩/૨૩
29.	વિસાવદર, તા. મહુવા, જી. ભાવનગર	દુર્ગાબેન સરપંચ	૯૯૭૬૬ ૯૯૭૬૬	દુર્ગાબેન સરપંચ ૨૯/૩/૨૩
30.	કુંદાસ, તા. મહુવા, જી. ભાવનગર	દુર્ગાબેન સરપંચ	૯૯૭૬૬ ૯૯૭૬૬	દુર્ગાબેન સરપંચ ૨૯/૩/૨૩
31.	મોટા પીપળવા, તા. મહુવા, જી. ભાવનગર	સરપંચશ્રી કુડાસગ્રામ	૯૯૭૬૬ ૯૯૭૬૬	સરપંચશ્રી કુડાસગ્રામ ૨૯/૩/૨૩
32.	કુંદાસ, તા. મહુવા, જી. ભાવનગર	-	-	-
33.	નાના પીપળવા, તા. મહુવા, જી. ભાવનગર	સરપંચશ્રી કુડાસગ્રામ	૯૯૭૬૬ ૯૯૭૬૬	સરપંચશ્રી કુડાસગ્રામ ૨૯/૩/૨૩
34.	બિલડી, તા. મહુવા, જી. ભાવનગર	મણુભાઈ સરપંચ	૯૯૭૬૬ ૯૯૭૬૬	મણુભાઈ સરપંચ ૨૯/૩/૨૩
35.	અમૃતવેલ, તા. મહુવા, જી. ભાવનગર	સરપંચશ્રી કુડાસગ્રામ	૯૯૭૬૬ ૯૯૭૬૬	સરપંચશ્રી કુડાસગ્રામ ૨૯/૩/૨૩
36.	ભાણવદ, તા. મહુવા, જી. ભાવનગર	સરપંચશ્રી કુડાસગ્રામ	૯૯૭૬૬ ૯૯૭૬૬	સરપંચશ્રી કુડાસગ્રામ ૨૯/૩/૨૩

	નામ/વર્ગ	મી. નં	સરો.		
32.	મોટા જાદરા, તા. મહુવા, જી. ભાવનગર	સાડરાલેજ જી.ભા.વ. સાપંચ	૯૧૨૩૦ ૨૬૫૭૨	સુભાષીલાલ ૨૯/૩/૨૩	સરપંચ મોટા જાદરા ગ્રામ પંચાયત
33.	માલિયા, તા. મહુવા, જી. ભાવનગર	કુ.મી. મહુવાલા. વ.ક.મંત્રી માળીયા.	૯૬૨૪૪૩૭૬	 ૨૯/૩/૨૩	વલાદી કમ મંત્રી માળીયા/દેવળીયા ગ્રામ પંચાયત
39.	દેવળીયા, તા. મહુવા, જી. ભાવનગર	કુ.મી. મહુવાલા. વ.ક.મંત્રી દેવળીયા.	૯૬૨૪૪૩૭૬	 ૨૯/૩/૨૩	વલાદી કમ મંત્રી માળીયા/દેવળીયા ગ્રામ પંચાયત
40.	દુધાળા નં-૧, તા. મહુવા, જી. ભાવનગર	સુભાષીલાલ વ.ક.મ.	૯૫૩૭૪૪૦૦૦૫	 ૨૯/૩/૨૩	
41.	માલિયા, તા. મહુવા, જી. ભાવનગર	સુભાષીલાલ વ.ક.મ.	૭૫૫૪૧૬૬૩૫૩	L.P. Dabhi ૨૯/૩/૨૩	
42.	વાંગર, તા. મહુવા, જી. ભાવનગર	મંજુલાલેજ સાપંચ જી વાંગર	૯૫૫૫૦૨૧૩૩૭	MR ૨૯/૩/૨૩	
43.	મહિયારકા, તા. મહુવા, જી. ભાવનગર	સુભાષીલાલ વ.ક.મ.	૯૬૦૪૦૮૪૭૧૬	 ૨૯/૩/૨૩	
44.	ડોળિયા, તા. મહુવા, જી. ભાવનગર	સુભાષીલાલ વ.ક.મ.	૯૫૩૭૪૪૦૦૦૫	 ૨૯/૩/૨૩	
45.	દુધેરી, તા. મહુવા, જી. ભાવનગર				

46.	ગુજરાત, તા. મહુવા, જી. ભાવનગર				
47.	ખરેડ, તા. મહુવા, જી. ભાવનગર	બાંધણીયા લાલજીભાઈ રામભાઈ સરખંચ	૭૩૫૧૫ ૭૦૨૧૫	 R.B ૨૮/૩/૨૩	
48.	ગઢડા, તા. મહુવા, જી. ભાવનગર	કેસવીબેન શિયાળ સરખંચ	૬૧૫૦૨૫/૨૮૧	૨૫/૦૮/૨૩ ૨૮/૩/૨૩	
49.	મહુવા, તા. મહુવા, જી. ભાવનગર				
50.	દાંતરડી, તા. મહુવા, જી. ભાવનગર				
51.					
52.					
53.					
54.					